

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
STROS ESQUIRE ELEVATORS AND HOISTS PRIVATE LIMITED

Sr. No.	PARTICULARS	DETAILS
1.	Name of the corporate debtor	STROS ESQUIRE ELEVATORS AND HOISTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	01.12.2014
3.	Authority under which the corporate debtor is incorporated/registered	Registrar of Companies – Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of the corporate debtor	U29253GJ2014PTC081390
5.	Address of the registered office and principal office of the corporate debtor	301, Shreeram 10, Haribhakti Colony Ext, Race Course, Vadodara 390007, Gujarat.
6.	Date of closure of Insolvency Resolution Process	15.04.2026
7.	Liquidation commencement date of the corporate debtor	15.04.2026
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Ms. Poonam Basak Reg No: IBBI/PA-001/IP-P01234/2018-2019/11957
9.	Address and e-mail of the liquidator, as registered with the Board	WeWork, 247 Park, 13th Floor, Vikhroli Corporate Park, LBS Rd, Gandhi Nagar, Vikhroli West, Mumbai, Maharashtra 400079. Email: poonamb.irp@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Ms. Poonam Basak WeWork, 247 Park, 13th Floor, Vikhroli Corporate Park, LBS Rd, Gandhi Nagar, Vikhroli West, Mumbai, Maharashtra 400079. Email: seehpl.cirp@gmail.com
11.	Last date for submission of claims	15.05.2026

Notice is hereby given that the National Company Law Tribunal, Ahmedabad, has ordered the commencement of liquidation of **STROS ESQUIRE ELEVATORS AND HOISTS PRIVATE LIMITED** on **15.04.2026**.

The stakeholders of Stros Esquire Elevators and Hoists Private Limited are hereby called upon to submit their claims with proof on or before **15.05.2026**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 17.04.2026
Place: Mumbai



Ms. Poonam Basak
Liquidator
Stros Esquire Elevators and Hoists Private Limited
IBBI/PA-001/IP-P01234/ 2018-2019/11957

